

Asia Arsenic Network got a survey conducted which says that the drinking water situation in West Bengal is the biggest calamity in the world. This is, as per the survey conducted by the Asia Arsenic Network.

Now, I would like to draw the attention of the House through you that arsenic has been detected in ground-water in South 24-Parganas and six other districts of my parliamentary constituency. Now it has affected 37,000 square kilometres and more than 34 million people. The School of Environmental Studies in Jadavpur University has also carried out a survey. They have found that 200,000 people - it is a mind-boggling statistics - have been afflicted with arsenic-induced diseases.

I have horrifying pictures of the diseases and I would like to later lay it on the Table, so that the hon. Ministers can see it.

Now I will request the Deputy-Speaker to direct the Government to take some urgent action in order to give a short term relief to the people because the arsenic tubewells have been closed, but no alternative arrangement has been made. Also a long term solution is need, so that quantities of good safe drinking water can be given to the people through environmentally sound watershed projects.

MR. DEPUTY-SPEAKER : Next, Shri P. Upendra.

SHRI P. UPENDRA (Vijaywada) : I will give my chance to Dr. Y.S. Raja Sekhara Reddy. He will raise the matter. Both of us have given notice on the same issue.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : I am on a point of order, Sir.

MR. DEPUTY-SPEAKER : There is no point of order.

DR. Y.S. RAJA SEKHARA REDDY (Cuddapah) : I am sorry to bring to the notice of this House the total breakdown of law and order situation in Andhra Pradesh. Last night one Mr. Obul Reddy, the brother of ex-MLA by name Shri Ramana Reddy...

SHRI RUPCHAND PAL (Hooghly) : Law and order question is a State subject...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : The issue of Bombay Blasts was raised in this House. Bombay Blasts issue was a law and order question. Was it not raised in this House?

SHRI P. UPENDRA : It may be that law and order is a State problem. But there is nothing unusual in raising it here. We are worried about Bihar, we are worried about UP, what is wrong in raising this issue? He is entitled to raise it. This is a very serious matter...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : I am asking a straight question. Was the issue of Bombay Blasts not raised in this House? similarly Congress workers have

been blasted away...*(Interruptions)*. Last night one Mr. Obul Reddy and two others were brutally murdered in Hyderabad...*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : You see, law and order is a state subject, still you can put forth your views in a non-controvertial manner to avoid such a situation.

[English]

DR. Y.S. RAJA SEKHARA REDDY : I know Sir. I am aware what is a State subject and what is not a State subject...*(Interruptions)* Atrocities on Harijans and weaker sections are not only State subjects, but they are also concurrent subjects.

MR. DEPUTY-SPEAKER : Right you are.

DR. Y.S. RAJA SEKHARA REDDY : Things like Bombay Blasts were also discussed in this House.

SHRI BASU DEB ACHARIA : That is separate.

MR. DEPUTY-SPEAKER : You please have your say.

DR. Y.S. RAJA SEKHARA REDDY : Last night one Mr. Obul Reddy, the brother of an ex-MLA by name Shri Ramana Reddy and two others were brutally killed in Hyderabad city. Three days back one Mr. Pinnamaneni Balakrishna, an INTUC leader was killed in Gudivada. One week back in a place called Choutupalli near Gudivada, Krishna District, one other Congressman belonging to a weaker section was killed. Two weeks back three congressmen belonging to the Scheduled Caste were killed in Kodu Mandal, Venugopalapuram of Krishna District. Three weeks back in a village called Chintalajutu in Cuddapah District two Congressmen were killed. Four weeks back in Tripurantakam Mandal of Prakasam District two Congressmen were killed...*(Interruptions)* Sir, five weeks ago, one Madduru Subba Reddy, an ex-MP, who was a Member of this august House was killed. An 82-years old man and an ex-MP was killed in Kurnool District brutally and six weeks ago, seven Congressman were killed in one go in a village called Ranangipuram Prakasam District. Eight weeks ago, one Sessa Reddy, an ex-MLA was killed brutally in Kurnool District...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude.

DR. Y.S. RAJA SEKHARA REDDY : And earlier to that one sitting MP, Shri Magunta Subbarama Reddy...*(Interruptions)* He was killed.

MR. DEPUTY-SPEAKER : What do you demand?

(Interruptions)

DR. Y.S. RAJA SEKHARA REDDY : I am coming to that. Let me explain.

Also, congressmen are being killed not in ordinary circumstances, but they are being blown away in blasts...*(Interruptions)*

JUSTICE GUMAN MAL LODHA (Pali) : This is the result of the support that you are giving them ...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : Also, a blast took place in Anantapur District blowing nine Congressmen away...*(Interruptions)* What is happening? These blasts were not carried out by the naxalites. These blasts were conducted by rival political factions with the tactical support of the State Government. What are we to do? They are totally one-sided. Honest and upright police officers are being relegated to the archives. They are not being given proper posting ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude.

DR. Y.S. RAJA SEKHARA REDDY : They are behaving in a one-sided manner and are foisting false cases on Congressmen...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude.

(Interruptions)

SHRI RAMESH CHENNITHALA (Kottayam) : Let him continue...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : Policy are resorting to killing innocent people. Police themselves were indulging in encounters. One Sahul, one Chalapathi and five others were killed in individual encounters...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude in one more minute.

DR. Y.S. RAJA SEKHARA REDDY : In Guddapah District, the situation is so bad and so atrocious. Law and order are just not being followed. Even I myself had to go to the High Court during the course of the last general elections to ask the High Court to give one simple direction...*(Interruptions)* There is nothing extraordinary or abnormal about it. I just asked the High Court on three different occasions during the course of the elections to please send all those people who have been arrested by the local police within twenty-four hours to the Designated Court...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please conclude. Or, I will have to call the next Member to speak.

(Interruptions)

DR. Y.S. RAJA SEKHARA REDDY : In spite of the directions of the High Court, the police did not do that. In another place called Panugonda...*(Interruptions)*

MR. DEPUTY-SPEAKER : I now call Shri Kanshi Ram. Please sit down. That is all.

SHRI P. UPENDRA : Sir, we request the Home Minister to see the situation. My only demand is that the Home Minister to see the situation. My only demand is that the Home Minister should...*(Interruptions)*

DR. Y.S. RAJA SEKHARA REDDY : Yesterday, when a delegation met the Chief Minister, even the Chief Minister, I believe, expressed his inability...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down. You have taken so much time.

(Interruptions)

DR. Y.S. RAJA SEKHARA REDDY : The Central Government has got no other option except to dismiss the present State Government. The State Government has to be dismissed immediately...*(Interruptions)*

MR. DEPUTY-SPEAKER : This is all. Please sit down. The Home Minister is not here.

(Interruptions)

DR. Y.S. RAJA SEKHARA REDDY : It is a part of the Constitution of India to protect everybody's life. It is definitely a sacred duty. In order to infuse some confidence in the minds of the common man, please send the Home Minister there. Please direct the Home Minister to go to the State of Andhra Pradesh. Also, we demand the dismissal of this Government ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Now, I call Shri Kanshi Ram. Please listen to him.

(Interruptions)

DR. Y.S. RAJA SEKHARA REDDY : Somebody has to answer me, Sir...*(Interruptions)*

MR. DEPUTY-SPEAKER : You have taken enough time.

(Interruptions)

MR. DEPUTY-SPEAKER : Now, nothing will go on record, if he speaks further. Please be seated now. Nothing is going on record. This is enough. Why do you not sit down? This is not good. Please be seated.

(Interruptions)

MR. DEPUTY-SPEAKER : Yes, it is upto you.

12.20 hrs.

At this stage, Dr. Y.S. Raja Sekhara Reddy and some other hon. Members came and sat on the floor near the Table.

MR. DEPUTY-SPEAKER : Let him sit down; I do not mind.

(Interruptions)

SHRI RAMESH CHENNITHALA : It is a very urgent matter. It is a very important matter. During the last one week many people were killed in Andhra Pradesh. It is a very serious issue and the Minister of Parliamentary Affairs should react...*(Interruptions)*

MR. DEPUTY-SPEAKER : Will you allow Shri Kanshi Ram to speak?

(Interruptions)

SHRI RAMESH CHENNITHALA : Sir, It is a very serious issue. The Minister of parliamentary Affairs should react. So many people are being killed in Andhra Pradesh. Every day we hear some Congressmen or the other being killed in Andhra Pradesh. The Minister of Parliamentary Affairs is present here and he should react to this....(Interruptions)

12.22 hrs.

At this stage, Shri Yelliah Nandi and some other hon. Members came and sat on the floor near the Table.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Please be seated. Let me have my say.

(Interruptions)

MR. DEPUTY-SPEAKER : I request the hon. members who are sitting here to go back to their seats.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

(Interruption)

MR. DEPUTY-SPEAKER : Let me speak a few words.

(Interruptions)

MR. DEPUTY-SPEAKER : I request the hon. Members who are sitting here to go back to their seats. First you vacate and then only I can direct the Government.

(Interruptions)

MR. DEPUTY-SPEAKER : First you vacate.

(Interruptions)

MR. DEPUTY-SPEAKER : Gentlemen, I will not allow anybody to speak unless they vacate.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

*(Interruptions)**

MR. DEPUTY-SPEAKER : Nobody will be allowed to speak. Even the Minister will not be allowed to speak unless they vacate.

(Interruptions)

12.24 hrs.

At this stage, Dr. Y.S. Raja Sekhara Reddy, Shri Yelliah Nandi and other hon. Members went back to their seats

MR. DEPUTY-SPEAKER : Please listen to him.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : Now, you please speak.

* Not Recorded.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): The Government has taken note of whatever has been said in the House. My only request to the hon. Members is that we can discuss this issue separately after the lunch break...(Interruptions)

SHRI P. UPENDRA : You just say that Home Minister will make an inquiry into the issue and would report the Matter to the House...(Interruptions)

[Translation]

SHRI KANSHI RAM (Hoshiarpur) : Yesterday, the Bahujan Samajwadi Party had convened a meeting of its state Body, and therefore, our members could not attend the House. A very vital issue relating to our party was discussed in the House yesterday in our absence. A murderous assault was made on Miss Mayawati, the General Secretary of BSP...(Interruptions)

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Why is this issue being raised in the House again ... (Interruptions)

MR. DEPUTY-SPEAKER : You have not heard him. You have jumped to the conclusion without hearing him ... (Interruptions)

SHRI KANSHI RAM : I would like to say only one thing. Yesterday, it was said in this House...(Interruptions)

DR. MURLI MANOHAR JOSHI (Allahabad) : Let Mr. Kanshi Ram ji speak.

[English]

MR. DEPUTY-SPEAKER : Let him has his say.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : please listen for a moment.

SHRI BRIJ BHUSHAN TIWARI : This is a wrong practice.

[Translation]

MR. DEPUTY SPEAKER : You please sit down and listen what he has to say.

[English]

Will you please listen to me?

(Interruptions)

MR. DEPUTY-SPEAKER : Let him speak first.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : This is no way. He has not had his say and you have drawn your own conclusions. Let him speak first.